

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-1829(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 31.08.2018

NAME OF THE PARTIES:

State Bank of India
v/s.
Uttam Galva Steels Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

The Counsel for both sides are present.

On having the Petitioner's Counsel has completed the Petitioner's side submissions, at the earnest request of the Counsel appearing on behalf of the Corporate Debtor, this Bench hereby peremptorily directs the Corporate Debtor Counsel to argue this case on the next date of hearing.

List this matter for the submissions of the Corporate Debtor Counsel on 04.09.2018.

SDT

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)